

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

COMPANY APPEAL(AT) NO.138 OF 2019

IN THE MATTER OF:

Vijan Hotels Pvt Ltd & Ors

Appellants

Vs

Anand Kumar Vijan

Respondent

For Appellant:- Mr. Kartik Seth and Ms Devika Kapoor, Advocates.

For Respondents: - Mr. Ajay Garg and Ms Akansha Meena, Advocates.

ORDER

05.11.2019 - Learned counsel for the appellant seeks to withdraw the appeal with liberty to raise the issue of maintainability before the Tribunal. The appeal is accordingly dismissed as withdrawn with liberty to the appellant to press the issue of maintainability before the Tribunal.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

BM/NN